

**F. No. 1(5)/Enf-I/FSSAI/2012**  
**Food Safety and Standards Authority of India**  
**Ministry of Health and Family Welfare**

FDA Bhavan, Kotla Road,  
New Delhi-110002  
Date: 29<sup>th</sup> September, 2014

**OFFICE MEMORANDUM**

**Subject: Renewal of license for which NOCs/PNOCs has been issued by PA division.**

This is to inform that in cases where the PNOCs/NOCs issued for food product(s) by FSSAI has expired and the outcome of risk assessment is awaited, the license in such cases shall be renewed. The validity of such renewed license shall be subject to the outcome of the final risk assessment by FSSAI. The outcome will determine action for renewal/suspension/cancellation of the license issued.

  
(S. Dave)  
Advisor

To

1. All Central Licensing Authorities
2. All Food Safety Commissioners
3. All Directors of FSSAI
4. FSSAI, Website

Copy to:

1. P.P.S to CP
2. P.S to CEO